



By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/3906/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 26<sup>th</sup> July, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJ(G) 7270/2019 dated 24.07.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days casual leave on 29.07.2019 and 30.07.2019 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the morning of 27.07.2019 till the morning of 31.07.2019, has been granted/rejected.

The Addl. District & Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence on leave.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/1999/3907, dated 26.07.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

*[Signature]*  
26/7/19

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*